(c) what action the Ministry has taken or contemplates against the violators?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) Yes, Sir.

(b) and (c) No application for permission was received by Archaeological Survey of India. Necessary action has been taken up under the provisions of the Ancient Monument and Archaeological Sites and Remains Rules, 1959.

Corruption in KVS

1165. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RE SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that some MPs had, in August/September, 1997 requested him in writing to give some time when they could apprise him of widespread corruption prevailing and spreading in Kendriya Vidyalaya Sangathan;

(b) if so, whether it is a fact that they have not been granted coveted time as yet;

(c) if so, whether it has sent correct signals among peoples' representatives; and

(d) if so, the reasons and justification thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) Information is being collected and will be placed on the table of the Sabha.

Relocation of HAS

1166. SHRI KARTAR SINGH DUG GAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there has been any fresh thinking regarding the decision to relocate the Indian Institute of Advanced Study away from its present premises for the past 30 years at Rashtrapati Nivas, Shimla in view of the constant agitation from the employees' association of the Institute and its fellows; and

(b) whether the merit of the proposal that a new campus could be developed on the 65 acres of area around the Rash-trapati Nivas which falls outside the Heritage zone has been considered?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) Certain suggestions received in this respect are engaging the attention of the Government.

राष्ट्रीय संस्कृति निधि की स्थापना

1167. **डा. महेश चन्द्र शर्मा**: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मानव संसाधन विकास मंत्रालय के अंतर्गत संस्कृति विभाग ने एक "राष्ट्रीय संस्कृति निधि" की स्थापना की है,

(ख) यदि हां, तो "राष्ट्रीय संस्कृति निधि" के लिए कितना केन्द्रीय बजट आंवटन किया गया है,

(ग) क्या "राष्ट्रीय संस्कृति निधि" एक सरकारी क्षेत्र का उपक्रम है,

(घ) "राष्ट्रीय संस्कृति निधि" को केन्द्रीय बजट के अतिरिक्त किस किस प्रत्येक अन्य स्त्रोत से कितन कितनी धनराशि प्रदान की गई है, और

(ङ) वर्ष 1996-97 के दौरान "राष्ट्रीय संस्कृति निधि" द्वारा किन किन संगठनों को कितना कितना अनुदान अथवा ऋण उपलब्ध कराया गया है?

मानव संसाधन विकास मंत्री (श्री एस. आर. बोम्मई): (क) भारत सरका, मानव संसाधन विकास मंत्रालय ने दिनांक 28 नवम्बर, 1996 के भारत के राजपत्र, असाधारण में प्रकाशित अधिसूचना के तहत राष्ट्रीय संस्कृति निधि (संक्षेप मे रा. सं. नि.) की स्थापना की है।

(ख) संस्कृति विभाग ने 1996-97 के दौरान अपने योजनागत बजट में से राष्ट्रीय निधि को 2 करोड़ रुपये का अंशदान किया है। अधिसूचना जिसके तहत राष्ट्रीय